

SPECIAL BENCH  
COURT - II

**O-208**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/90(KB)2023  
RST.A (IBC)/2(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	<b>M/S. DIPY ENTERPRISE VS AKANSHA MEDICARE PRIVATE LIMITED</b>
UNDER SECTION	<b>IBC UNDER SEC 9</b>

**Appearance (via video conferencing/physically)**

Mr. Surya Prasad Chattopadhyay, Adv. ] For the Operational Creditor  
Mr. Arjun Samanta, Adv. ]  
Ms. Adita Mondal, Adv. ]  
Ms. Trishtrya Mancheji, Adv. ]

**ORDER**

1. Ld. Counsel for the Operational Creditor present.
2. Let a reply to the same be filed within a period of two weeks.
3. List the matter on **09.04.2024**.

**Balraj Joshi**  
**Member (Technical)**

**Bidisha Banerjee**  
**Member (Judicial)**